

	2	3	4	5	6	7	8	9	10
3. West Bengal Minor Irrigation Project	West Bengal	27.9.85	45.447 (159.06)	3.870 (13.54)	9.990 (34.96)	—	Completed		
4. Andhra Pradesh Irrigation Project-II	Andhra Pradesh	28.5.86	140.00 (490.00)	61.024 (213.58)	23.159 (81.05)	—	Completed		
5. National Water Management Project	Andhra Pradesh, Karnataka, Tamil Nadu, Maharashtra, Bihar, Gujarat, Haryana, Orissa, Kerala, U.P.	12.5.87	114.00 (399.00)	24.267 (84.93)	27.599 (96.59)	2.446 (8.56)	Completed		
6. Bihar Public Tubewells	Bihar	31.01.87	22.286 (78.00)	—	7.077 (24.76)	—	Completed		
7. Upper Krishna Irrigation Proj.	Karnataka	16.6.89	169.208 (592.22)	26.420 (92.47)	40.984 (143.44)	11.081 (38.78)	Ongoing	9.937 (34.77)	
8. Maharashtra Composite Irrigation Project-III	Maharashtra	5.12.85	169.083 (591.79)	17.695 (61.93)	40.553 (141.93)	47.744 (167.10)	Ongoing	22.609 (79.13)	
9. Punjab Irrigation and Drainage Project	Punjab	9.2.90	171.429 (600.00)	7.037 (24.62)	23.414 (81.94)	24.591 (86.06)	Ongoing	34.783 (121.74)	
10. Haryana Water Resource Consolidation Project	Haryana	6.4.94	294.289 (1030.01)	—	14.423 (50.48)	17.840 (62.44)	Ongoing	22.00 (77.00)	
11. Tamil Nadu Water Resource Consolidation Project	Tamil Nadu	29.4.95	282.9 (990.15)	—	—	12.438 (43.53)	Ongoing	N.A.	
12. Orissa Water Resources Consolidation Project	Orissa	19.12.95	290.9 (1018.15)	—	—	14.207 (49.72)	Ongoing		

[English]

Justice to Armed Forces Personnel

4825. SHRI K.C. KONDAIAH : Will the Minister of DEFENCE be pleased to state:

(a) whether a proposal to set up an independent authority, to administer justice to armed forces personnel, on the lines of the Central Administrative Tribunal, is under consideration of the Government; and

(b) if so, details thereof and if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) No, Sir.

(b) Under the Army/Navy/Air Force Acts, a very fair system for dispensation of justice has been provided. It generally conforms to the procedure in the Criminal Procedure Code (Law of the Land). Pertinently, the military judicial system is fair not only to the accused, but also to the victim and the organisation. *